

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00510/2017

DATED THIS THE 20th DAY OF SEPTEMBER, 2018

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

H.M.Kattimani
Aged 62 years, S/o.Mallappa
Retd. Assistant Supdt. of Post Offices
Residing at No.1-949/25/16
Laxminarayananagar
Near P&T Colony
Gulbarga-585102.Applicant

(By Advocate Sri B.Venkateshan)

Vs.

1. The Union of India
Represented by the Secretary
Department of Posts
Dak Bhavan
New Delhi-110001.
2. The Post Master General
North Karnataka Region
Dharwad-580001.
3. The Director of Postal Services
North Karnataka Region
Dharwad-580001.
4. The Superintendent of Post Offices
Bagalkot Division
Bagalkot-587101.
5. The Senior Postmaster (Gaz)
Hubli HO
Hubli-580020.
....Respondents

(By Advocate Shri N.Amaresh)

O R D E R(ORAL)

(PER HON'BLE SHRI C.V.SANKAR, MEMBER(A))

Learned Counsel for the applicant has filed a memo praying for disposal of the OA as 'not pressed' since the applicant has expired on 06.11.2017 and none of his legal heirs have come forward to pursue the case.

2. In view of the submissions made by the Ld.Counsel for the applicant, the OA stands disposed of as not pressed. No order as to costs.

(C.V.SANKAR)

MEMBER (A)

/ps/

Annexures referred to by the applicant in OA.170/00510/2017

Annexure-A1: Lr.No.NKR/Tech/RTI/Appeal to DPS-16/2017 dtd.7.4.2017

Annexure-A2: Lr.No.BKT/RTI/701/Appeal/11/17 dt.11.4.17

Annexure-A3: Applicant's representation dt.Nil

Annexure-A4: Lr.No.BKT/RTI/701/2017 dt.3.3.17

Annexure-A5: Lr.No.DWD/RTI/229, dt.13.4.2017

Annexure-A6: Lr.No.NKR/Tech/RTI/Appeal to DPS-16/2017 dtd.Nil

Annexure-A7: Memo No.NKR/STA-4/967/2010, dt.27.12.10

Annexure-A8: Memo No.NKR/STA-4/967/2010, dt.21.3.2011

Annexure-A9: Lr.No.AC-1/INCR/HMK, dtd.17.6.2014

Annexure-A10: Memo No.NKR/VIZ/10/2013, dt.27.5.2013
